

nt>

15.30 hrs.

The Lok Sabha re-assembled at Thirty Minutes past Fifteen of the Clock.

(Mr. Deputy-Speaker *in the Chair*)

PAPER LAID ON THE TABLE

Title: Papers laid on the Table by the members/Ministers.

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): Sir, I beg to lay on the Table a copy of the Notification No. 83/2004-Customs (Hindi and English versions) published in Gazette of India dated the 20th August, 2004, together with an Explanatory Memorandum making certain amendments in the Notification No. 21/2002-Cus., dated the 1st March, 2002, under Section 159 of the Customs Act, 1962.

(Placed in the Library. See No. LT. 558-A /04)

...(Interruptions)

MR. DEPUTY-SPEAKER: Now, we have to take up Private Members' Business.

...(Interruptions)

MR. DEPUTY-SPEAKER: Please sit down. Please listen to me.

...(Interruptions)

श्री रामजीलाल सुमन (फ़िरोज़ाबाद) : उपाध्यक्ष महोदय, मेरा निवेदन यह है कि (ब्यवधान)

उपाध्यक्ष महोदय : आप पहले मुझे सुन लीजिये।

(ब्यवधान)